

प्रकाशन का 76वां वर्ष

५॥ श्री हरि ॥५



सन्मार्ग

email : sanmargjharkhand@gmail.com

नमोऽस्तु समाय सलक्ष्मणाय देव्यै च तस्यै जनकात्मजायै नमोऽस्तुरुद्रेन्द्रयमानिलेभ्यो नमोऽस्तुचन्द्रार्कमरुद्गणेभ्यः

रांची, गुरुवार, 29 सितंबर 2022

www.live7tv.com

05

अनुसूची II प्रपत्र बी सार्वजनिक घोषणा (भारतीय दिवालिया और धन शोधन अक्षमता बोर्ड (परिसमापन प्रक्रिया) विनियमन, 2016 के विनियमन 12) आदि इस्पात प्राइवेट लिमिटेड के हिस्सेदारों के ध्यानार्थ		
क्र.	विवरण	व्यौरा
1	निगमित कर्जदार का नाम	आदि इस्पात प्राइवेट लिमिटेड
2	निगमित कर्जदार के गठन की तिथि	26/07/2004
3	प्राधिकारी जिनके अधीन निगमित कर्जदार का गठन/पंजीयन किया गया है	कंपनियों के पंजीयक, झारखण्ड
4	निगमित कर्जदार का कॉरपोरेट आईडेंटिटी नं. /लिमिटेड लॉयब्लिटी आईडेंटिफिकेशन नं.	U27104JH2004PTC010861
5	निगमित कर्जदार के पंजीकृत कार्यालय तथा मुख्य कार्यालय (यदि कोई है) का पता	डुमरी रोड, थाना एवं डाकघर गिरिडीह, जिला गिरिडीह-1 झारखण्ड
6	दिवालिया समाधान प्रक्रिया बंद होने की तिथि	07.05.2022
7	निगमित कर्जदार के परिसमापन शुरू होने की तिथि	27.09.2022
8	परिसमापक के रूप में कार्यरत दिवालिया पेशेवर का नाम एवं पंजीयन संख्या	दौलत राम जैन आईपी सं.:IBBI/IPA-001/IP-P00945/2017-2018/11565
9	बोर्ड के साथ पंजीकृत परिसमापक का पता एवं ईमेल	33 शेक्सपीयर सरणी, कोलकाता-700017 ईमेल: daulatjain@rediffmail.com
10	परिसमापक के साथ पत्राचार हेतु प्रयोग किया जाने वाला पता एवं ईमेल	33 शेक्सपीयर सरणी, कोलकाता-700017 ईमेल: adiispat.rp@gmail.com
11	दावा जमा करने अंतिम तिथि	26 अक्टूबर 2022

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कंपनी कानून न्यायाधिकरण, कोलकाता पीठ ने 27 सितम्बर, 2022 को आदि इस्पात प्राइवेट लिमिटेड के परिसमापन आरम्भ करने का आदेश जारी किया है।
आदि इस्पात प्राइवेट लिमिटेड के हिस्सेदारों को एतद्वारा परिसमापक के पास मद 10 में उल्लिखित पते पर 26 अक्टूबर, 2022 को अथवा उससे पहले अपने दावों के साक्ष्य जमा करने को कहा जाता है।
वित्तीय ऋणदाताओं को अपने दावों के साक्ष्य सिर्फ इलेक्ट्रॉनिक तरीके से जमा करना होगा। अन्य सभी ऋणदातागण अपने दावों के साक्ष्य व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक तरीके से जमा कर सकते हैं।
दावों के गलत अथवा झूठे साक्ष्य जमा करने पर जुर्माना लगाया जाएगा।

दौलत राम जैन
परिसमापक

तारीख : 29 सितम्बर, 2022
स्थान: कोलकाता

IBBI/IPA-001/IP-P00945/2017-2018/11565
आदि इस्पात प्राइवेट लिमिटेड

THE TIMES OF INDIA

INCLUSIVE OF CALCUTTA TIMES

INDIA'S LARGEST ENGLISH NEWSPAPER

THE TIMES OF INDIA, RANCHI
THURSDAY, SEPTEMBER 29, 2022

3

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ADI ISPAT PRIVATE LIMITED

Sr. No	Particulars	Details
1	Name of the Corporate Debtor	Adi Ispat Private Limited
2	Date of Incorporation of Corporate Debtor	26/07/2004
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Jharkand
4	Corporate identity Number/ Limited Liability Identification No of Corporate Debtor	U27104JH2004PTC010861
5	Address of the registered office and principal office(if any) of corporate debtor	Dumri Road, PS & PO Giridh, Dist Giridih-1, Jharkand
6	Date of closure of Insolvency Resolution Process	07.05.2022
7	Liquidation commencement date of corporate debtor	27.09.2022
8	Name and registration number of the Insolvency professional acting as liquidator	Daulat Ram Jain IP No:IBBI/PA-001/IP-P00945/2017-2018/11565
9	Address and email of the liquidator, as registered with the Board	33 Shakespeare Sarani, Kolkata 700017 Email: daulatjain@rediffmail.com
10	Address and email to be used for correspondence with the liquidator	33 Shakespeare Sarani, Kolkata 700017 Email: adiispat.rp@gmail.com
11	Last date for submission of claims	26th October 2022

Notice is hereby given that the National Company law Tribunal, Kolkata Bench has ordered the commencement of liquidation of Adi Ispat Private Limited on 27th September 2022.

The stakeholders of **Adi Ispat Private Limited** are hereby called upon to submit a proof of their claims on or before **26th October 2022**, to the liquidator at the address mentioned against item no 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Daulat Ram Jain
Liquidator

Date : 29th September, 2022

Place : Kolkata

IBBI/PA-001/IP-P00945/2017-2018/11565
Adi Ispat Private Limited

Business Standard

16

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF ADI ISPAT PRIVATE LIMITED		
Sr. No	Particulars	Details
1	Name of the Corporate Debtor	Adi Ispat Private Limited
2	Date of Incorporation of Corporate Debtor	26/07/2004
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Jharkand
4	Corporate identity Number/ Limited Liability Identification No of Corporate Debtor	U27104JH2004PTC010861
5	Address of the registered office and principal office(if any) of corporate debtor	Dumri Road, PS & PO Giridh, Dist Giridih-1, Jharkand
6	Date of closure of Insolvency Resolution Process	07.05.2022
7	Liquidation commencement date of corporate debtor	27.09.2022
8	Name and registration number of the Insolvency professional acting as liquidator	Daulat Ram Jain IP No:IBBI/IPA-001/IP-P00945/2017-2018/11565
9	Address and email of the liquidator, as registered with the Board	33 Shakespeare Sarani, Kolkata 700017 Email: daulatjain@rediffmail.com
10	Address and email to be used for correspondence with the liquidator	33 Shakespeare Sarani, Kolkata 700017 Email: adiispat.rp@gmail.com
11	Last date for submission of claims	26th October 2022

Notice is hereby given that the National Company law Tribunal, Kolkata Bench has ordered the commencement of liquidation of Adi Ispat Private Limited on 27th September 2022.

The stakeholders of **Adi Ispat Private Limited** are hereby called upon to submit a proof of their claims on or before **26th October 2022**, to the liquidator at the address mentioned against item no 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Daulat Ram Jain
Liquidator
IBBI/IPA-001/IP-P00945/2017-2018/11565
Adi Ispat Private Limited

Date : 29th September, 2022
Place : Kolkata